

35

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 80/(MAH)/2014

CORAM:

Present:

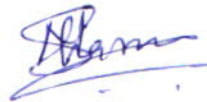

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Smt. Saroj Lokhande  
V/s.  
M/s. Nigo's Properties Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
35	Nishith Sharma i/b (For Petitioners) DSL Legal	Associate	
35	Harsh Kesharia i/b Dr. S.K. Jain PCS	Advocate for Respondents	

ORDER

TCP No.80/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 26.2.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)